

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-28/2003(pt.)/12225/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the th 20 December, 2023.

Sub:- **Commuted leave.**

Ref:- Your letter No. JHD/V/2023/05/5906 Dated 16.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **five days of commuted leave from 18.12.2023 to 22.12.2023 (prefixing 17.12.2023; suffixing 23.12.2023 to 01.01.2024), alongwith station leave permission from the evening of 16.12.2023 till the morning of 02.01.2024**, subject to submission of your leave application in prescribed form as well as your Leave Admissibility Report from the O/o the A.G (A&E), Assam. Further, you have been directed to hand over charge of your Court and Office to the Additional District & Sessions Judge, Hailakandi and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-28/2003(pt.)/12226-12227/A, dated , 20-12-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)